


HIGH COURT OF MANIPUR

C I R C U L A R

Dated 8th May, 2026

No. HCM/Misc.89/2013/A&E/11563 : In order to further strengthen the administrative support structure in the Chief Justice's secretariat, Shri Shamurailatpam Sushil Sharma, Private Secretary has been assigned additional responsibilities relating to the administrative work of the Chief Justice's secretariat, in addition to his existing duties.

This issues with the approval of Hon'ble the Chief Justice and shall come into force with immediate effect until further order(s) and in supersession of earlier Circular(s) in this regard.



(Registrar General)

High Court of Manipur

Copy to:

1. Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge High Court of Manipur.
4. All Registrars, High Court of Manipur.
5. All Joint Registrars, High Court of Manipur.
6. System Analyst, High Court of Manipur [for uploading the same in the official website].
7. All Superintendents, High Court of Manipur.
8. Person concerned.
9. File.